

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
ENSEMBLE RESOLUTION PROFESSIONALS PRIVATE LIMITED**

1	NAME OF CORPORATE PERSON	ENSEMBLE RESOLUTION PROFESSIONALS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	MAY 31, 2017
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, DELHI
4	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U93090DL2017PTC318523
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	B-231, SARASWATI VIHAR, PITAMPURA,, NEW DELHI- 110034
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	OCTOBER 07, 2022
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: AKHIL CHADHA ADDRESS: AKHIL CHADHA & ASSOCIATES, 89, PUSHPANJALI APARTMENTS, PLOT NO 10, SECTOR 4, DWARKA, NEW DELHI- 110078 EMAIL ID: chadhakhil@gmail.com REGISTRATION NO.: IBBI/IPA-002/IP-N00917/2020-21/13068
8	LAST DATE FOR SUBMISSION OF CLAIMS	NOVEMBER 06, 2022

Notice is hereby given that the Ensemble Resolution Professionals Private Limited has commenced voluntary liquidation on October 07, 2022.

The stakeholders of Ensemble Resolution Professionals Private Limited are hereby called upon to submit a proof of their claims, on or before November 06, 2022, to the liquidator at Akhil Chadha & Associates, 89, Pushpanjali Apartments, Plot No 10, Sector 4, Dwarka, New Delhi-110078.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Akhil Chadha
Date: OCTOBER 08, 2022
Place: New Delhi

AKHIL CHADHA
Insolvency Professional
Regn. No. IBBI/IPA-002/IP-N00917/
2020-21/13068